

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH – COURT NO. 2

Application(s) involved:

**Service Tax Miscellaneous Application No. 20129 of
2022 in Service Tax Appeal No. 21009 of 2017**

(Arising out of Order-in-Appeal Nos. 191 to 194/2017 dated
03/04/2017 passed by the Commissioner of Central Excise
(Appeals-II) Bangalore]

Cisco Systems India Pvt. Ltd.

No. 10, Brigade South Parade, M.G
Road
Bangalore – 560 001
Karnataka

Appellant(s)

VERSUS

**Principal Commissioner of
Service Tax, Bangalore Service
Tax-II**

4th Floor, T.T.M.C.-B.M.T.C. Bus
Stand Building, Old Airport Road
Bengaluru – 560 071
Karnataka

Respondent(s)

WITH

**Service Tax Miscellaneous Application No. 20128 of
2022 in Service Tax Appeal No. 21010 of 2017**

[Arising out of Order-in-Appeal Nos. 177 to 185/2017 dated 24/03/2017
passed by the Commissioner of Central Excise (Appeals-II) Bangalore]

Cisco Systems India Pvt. Ltd.

No. 10, Brigade South Parade, M.G
Road, Bangalore – 560 001
Karnataka

Appellant(s)

VERSUS

**Principal Commissioner of
Service Tax, Bangalore Service
Tax-II**

4th Floor, T.T.M.C.-B.M.T.C. Bus
Stand Building, Old Airport Road
Bengaluru – 560 071
Karnataka

Respondent(s)

APPEARANCE:

Mr. Suraj Lunia, Authorized Representative for the Appellant
Mr. H. Jayathirtha, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. P.A. AUGUSTIAN, MEMBER (JUDICIAL)
HON'BLE MR. PULLELA NAGESWARA RAO, MEMBER
(TECHNICAL)

Final Order Nos. 20141 & 20138/2023

Date of Hearing: 28/02/2023

Date of Decision: 28/02/2023

Per: P.A. AUGUSTIAN

Petitions filed for withdrawal came up for hearing and after considering the submissions made by the learned Advocate for the appellant, the appeals are dismissed as withdrawn.

(Dictated and pronounced in open court)

(P.A. AUGUSTIAN)
MEMBER (JUDICIAL)

(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)

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